GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1009 TO BE ANSWERED ON 05th DECEMBER 2025

SANCTION OF NEW MEDICAL SEATS AND COLLEGES

1009. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE: SHRI CHAVAN RAVINDRA VASANTRAO: SHRI SUDHEER GUPTA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has recently sanctioned 10,650 new medical seats and 41 new medical colleges for academic session 2025-26 across the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) the details of the criteria adopted by the Government for allocation of these new medical colleges and seats in the country;
- (d) the total amount of funds sanctioned/released by the Government for the construction of medical colleges in the country;
- (e) whether any special consideration has been given to aspirational districts, backward or tribal areas while sanctioning these institutions and if so, the details thereof; and
- (f) the steps taken/being taken by the Government to ensure adequate infrastructure, faculty and resources for smooth functioning of these new medical colleges in the country?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (f): Medical Assessment and Rating Board (MARB), an autonomous board formed under provision of National Medical Commission (NMC) Act, 2019 invited online applications for setting up of new medical colleges/enhance their intake capacity. These applications are processed as per relevant regulations.

As per the information conveyed by NMC, 44 New Medical Colleges along-with 11,732 UG seats and 3393 PG seats have been added in Academic Session 2025-26. State-wise details are at Annexure-I.

Minimum Standard Requirement (MSR) Regulations framed by the NMC lay down the

essential norms to ensure that medical colleges in the country have the requisite infrastructure and resources for their smooth and effective functioning. The key points are as under:

- Medical college buildings and associated hospitals must conform to national building standards and obtain all necessary statutory clearances and approvals from regulatory and local authorities.
- 2) Teaching hospitals must have the minimum required number of beds to meet academic and clinical training needs, ensuring optimal inpatient and outpatient care.
- 3) All essential pre-clinical, para-clinical, and clinical departments must be fully operational, with required laboratories, outpatient departments, operating theatres, ICUs, diagnostic facilities and Teaching & Training Infrastructure (Pre-clinical, Para-clinical & Clinical)
- 4) Adequate space and facilities must be provided for lectures, practical demonstrations, laboratories, skill labs, and department-specific training to support undergraduate and postgraduate education.
- Colleges must provide hostels, common rooms, libraries, cafeterias, playgrounds, gymnasiums, and counseling services to ensure overall welfare and holistic development of students.

Further, the Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new medical colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. The fund sharing mechanism between the Centre and State Governments is in the ratio of 90:10 for North Eastern and Special Category States, and 60:40 for others. Under the scheme, all the envisaged 157 Government medical colleges have already been approved with approved cost of Rs. 41,332.41 crore, including 40 colleges in aspirational districts and 38 colleges in tribal areas. State-wise details are at Annexure-II.

Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. 1009 for answer on 05.12.2025

Annexure-I

State-wise details of New Medical Colleges and UG/PG Seats added during Academic Session 2025-26:

Sl. No	State/UT	Total Colleges	Under Graduate	Post-Graduate
1.	Andaman & Nicobar	0	0	13
2.	Andhra Pradesh	1	430	119
3.	Arunachal Pradesh	0	0	0
4.	Assam	2	325	41
5.	Bihar	3	550	47
6.	Chandigarh	0	0	0
7.	Chhattisgarh	0	250	61
8.	Dadar & Nagar Haveli	0	0	18
9.	Delhi	1	50	47
10	Goa	0	0	0
1.1	Gujarat	2	375	285
12	Haryana	2	525	72
13	Himachal Pradesh	0	50	32
14	Jammu and Kashmir	1	379	118
15	Jharkhand	1	200	16
16	Karnataka	1	1550	599
17	Kerala	3	700	97
18	Madhya Pradesh	4	525	115
19	Maharashtra	5	980	418
20	Manipur	0	0	2
2.1	Meghalaya	1	50	0
22	Mizoram	0	0	10
23	Nagaland	0	0	0
2.4	Orissa / Odisha	2	300	155
25	Puducherry	0	43	68
26	Punjab	1	200	55
27	Rajasthan	6	825	112
28	Sikkim	0	0	0
29	Tamil Nadu	1	1050	375
30	Telangana	1	475	118
3.1	Tripura	0	50	6
32	Uttar Pradesh	3	950	290
33	Uttarakhand	0	100	68
3.4	West Bengal	3	800	36
	Total	44	11732	3393

Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. 1009 for answer on 05.12.2025

Annexure-II

State-wise details of Medical Colleges approved under CSS in Aspirational & Tribal Districts:

State/UT	Aspirational District(s)	Tribal District(s)	
Andhra Pradesh	Paderu	-	
Arunachal Pradesh	-	Papum Pare	
Assam	Dhubri	Kokrajhar	
Bihar	Jamui, Purnia, Sitamarhi	Jamui	
Chhattisgarh	Kanker, Korba, Mahasamund, Rajnandgaon	Surguja, Kanker, Korba, Mahasamund, Rajnandgaon	
Gujarat	Narmada	Narmada, Navsari, Panchmahal	
Himachal Pradesh	Chamba	Chamba	
Jammu & Kashmir	Baramulla, Kupwara	Rajouri	
Jharkhand	Dumka, East Singhbhum, Hazaribagh, Palamu	Dumka, Palamu, Hazaribagh, Pashchimi Singhbhum	
Karnataka	Yadgir	-	
Ladakh	-	Leh	
Madhya Pradesh	Khandwa, Rajgarh, Vidisha, Singrauli	Mandla, Shahdol, Chhindwara, Singrauli, Ratlam, Khandwa (East Nimar)	
Maharashtra	Nandurbar	Nandurbar	
Manipur	-	Churachandpur	
Meghalaya	-	West Garo Hills	
Mizoram	-	Aizawl	
Nagaland	-	Mon, Kohima	
Odisha	Balangir, Kalahandi, Koraput	Mayurbhanj, Koraput, Kalahandi	
Rajasthan	Baran, Dholpur, Jaisalmer, Karauli, Sirohi	Banswara, Dungarpur, Sirohi, Dausa	
Sikkim	-	East District	
Tamil Nadu	Ramanathapuram, Virudhunagar	-	
Uttar Pradesh	Bahraich, Chandauli, Fatehpur, Siddharthnagar, Sonbhadra	-	
Uttarakhand	Haridwar, Udham Singh Nagar	-	